NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1128/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES:

Alefiya S Khorakiwala & Anr.

Wodehouse Capital Advisors Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Warelin.

Forzana Doda Advocali i/b Mulla & Mulla Petitidner

Nikiler Vardhan 116 Karja & 65 for Respondent

By consent s.o. to 20/11/2017 Marsh

COMMON ORDER C.P. No. 1126/I&BC/NCLT/MB/MAH/2017 C.P. No. 1128/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. By consent adjourned to **13.11.2017**.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) Sd/-

M.K. Shrawat Member (Judicial)